

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE ANU SIVARAMAN

&

THE HONOURABLE MRS. JUSTICE M.R. ANITHA

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

WP (CRL) .NO.105 OF 2020

PETITIONER:

SIJO ABRAHAM, AGED 29 YEARS,  
S/O JOY THOMAS, ANCHEPATYA,  
KUMBALANGODE, BANGALURU KARNATAKA. 560 060.

BY ADVOCATE SHRI. K. MOHAMMED RAFEEQ

RESPONDENTS:

1. THE STATE POLICE CHIEF,  
POLICE HEAD QUARTERS, TRIVANDRUM -695 010.
2. THE SUPERINTENDENT OF POLICE,  
MALAPPURAM DISTRICT, MALAPPURAM -676 504.
3. STATION HOUSE OFFICER, NILAMBUR POLICE STATION,  
MALAPPURAM DISTRICT - 679 329.
4. GEORGE ABRAHAM, AGED ABOUT 55 YEARS,  
FATHERS NAME NOT KNOWN, KAVUMKAL HOUSE,  
CHAKKALKUTHU ROAD, NIALMBUR, MALAPPURAM DISTRICT- 679 329.
5. SHINE, AGED ABOUT 30 YEARS,  
FATHERS NAME NOT KNOWN, KAVUMKAL HOUSE,  
CHAKKALKUTHU ROAD, NIALMBUR, MALAPPURAM DISTRICT- 679 329

BY SRI. BIMAL K NATH, SENIOR GP

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON  
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ANU SIVARAMAN**

**&**

**M.R.ANITHA, JJ.**

-----  
W.P (Crl) No.105 of 2020  
-----

Dated this the 12<sup>th</sup> day of May, 2020

**ORDER**

The learned Government Pleader to get instructions from the 2<sup>nd</sup> respondent as to the alleged confinement of the detenu.

Post on 15.05.2020.

**ANU SIVARAMAN  
JUDGE**

**M.R.ANITHA  
JUDGE**